NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on **03.11.2026** will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1782 of 2026 **Part Heard**	Ashish Seth Vs. Ashish Singh & Ors. **With**	Namitha Marianne Mathews	Sumant Batra Sarthak Bhandari Riya Kaur Arora Aditya Jain-R1
2.	Comp. App. (AT) (Ins) No. 1784 of 2026 **Part Heard**	ICICI Bank Ltd. Vs. Ashish Singh Resolution Professional of Ferrous Infrastructure Pvt. Ltd. & Ors.	Nishi Bhankharia	Sumant Batra Sarthak Bhandari Riya Kaur Arora Aditya Jain-R1
3.	Comp. App. (AT) (Ins) No. 1823 of 2026 **Part Heard**	Raj Kumar Gupta Vs. Ravindra Kumar Goyal **With**	Palash S Singhai	Samaksh Goyal Nakoda Ravindra Kumar Goyal
4.	Comp. App. (AT) (Ins) No. 1827 of 2026 **Part Heard**	Ashok Kumar Jain Vs. Ravindra Kumar Goyal	Palash S Singhai	Samaksh Goyal Nakoda Ravindra Kumar Goyal

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar